

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.4305
TO BE ANSWERED ON 19.08.2025**

CRIMES AGAINST SC/ST COMMUNITY

4305. SHRI K GOPINATH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has assessed the reasons for the rising number of crimes against SC and ST communities in the country; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) & (b): National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication 'Crime in India'. The published reports are available till the year 2022. As per the NCRB data, during 2022, a total of 57,582 and 10,064 cases have been registered under crime against Scheduled Castes (SCs) and Scheduled Tribes (STs) respectively. Growing awareness, wider publicity and Capacity Building of Police Personnel have led to better reporting of crimes against Scheduled Castes and Scheduled Tribes.
